

Livestock improvement by i.C.A.R.

637. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state;

(a) what research efforts for livestock improvement were made by the Indian Council of Agricultural Research during each Plan-period, species wise and the location of centres, the duration completed up to March, 1985 by each with date of start, details of selecting each centre, scientific staff employed and the recent review-committee's findings and the decision taken for Seventh Five Year Plan, centre wise;

(b) the names of the Project Coordinator for each livestock project from its start and the duration held by each, the position and scales of pay and present position and scale of each; and

(c) whether despite small and decreasing number of centres, Government propose to upgrade Project Coordinator's post to that of Project Director for animal projects, projectwise, if so, the reasons there to?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) to (c) The information is being collected and will be placed on the table of the Rajya Sabha in the course of time.

Funds for keeping animals under IRDP

638. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) what is the rationale for allocating large funds for keeping animals under Integrated Rural Development Programme while none of the research institutes for any species could operate animal herds without heavy losses;

(b) what is the genetic group-wise, sex-wise and age-wise, number of animals at each research and central livestock farm as on 1st January, 1985, with the corresponding annual expenditure and revenue receipts;

(c) whether Government have fixed responsibility for poor performance at the Indian Council of Agricultural Research Institute farms; if so, when and with what results; and

(d) if not, whether Government propose to constitute parliamentary committee to probe into the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) The milch animal component under IRDP is being progressively reduced, instructions are that milch animals programme should be adjusted to a realistic level and should be taken up only in areas where there is adequate infrastructural support.

(b) information in respect of Central livestock farms is annexed (See Appendix CXXXI, annexure No. 6) Information as regards research institutions of ICAR is being compiled and will be laid on the table of the House.

(c) and (d) The performance of the ICAR institute is assessed from time to time by the Quinquennial Committees and any measure to improve their working wherever suggested and required are taken. There is no proposal to constitute a Parliamentary Committee to probe the matter.

Denial of payment of gratuity etc. for the workers of CCL

639. SHRI CHATURANAN MISHRA: Will the Minister of LABOUR be pleased to state;

(a) whether it is a fact that in central Coal Fields Limited collieries in Giridih large number of employees have been denied payment of gratuity etc.;

(b) if so, what is the total number of such cases; and

(c) whether Government propose to relax this rule or take other steps to ease the hardship of such persons?